

Central Administrative Tribunal
Principal Bench

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O.A. No. 2179 of 1993

New Delhi, dated this the 5th day of April, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri C.K.K. Raman,
UDC, Accounts Branch,
Director General, ITBP,
Block No.2, CGO Complex,
New Delhi-110003. Applicant

(None appeared)

Versus

1. Director General,
ITB Police,
Ministry of Home Affairs,
Block No.2,CGO Complex,
New Delhi.
2. The Secretary,
Ministry of Home Affairs,
North Block,
New Delhi.
3. The Secretary,
Ministry of Personnel & Training,
North Block, New Delhi.
4. Shri D.R.Goswamy,
UDC, ITB Police,
Central Record Office,
Block 2, CGO Complex,
Lodhi Road,
New Delhi-110003. Respondents

(None appeared)

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ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

The O.A. has been on board since 17.3.99 and applicant cannot therefore legitimately complain that he was not aware that it might come up for hearing today.

2. When it did come up none appeared for applicant even on second call.

3. This is a 1993 case and was listed at Sl. No. 9 of the regular list with the caption that cases of the year 1993 and earlier would not be adjourned. Under the circumstances, the O.A. is dismissed for default and non-prosecution.

Lakshmi
(Mrs. Lakshmi Swaminathan)

Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)

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